

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.P. (IB)/80(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.07.2024**

NAME OF THE PARTIES : **RNP Scaffolding and Formwork Pvt Ltd**

Vs

Alcob India Pvt Ltd

For OC : CS PS Thakre

For CD : Adv. Avinash R Khanolkar a/w Adv Khushbu Bhanushali

Sec. 9 of IBC

ORDER

Counsel for CD requests for time for hearing. **List on 07.08.2024 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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